

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No. 41 of 1997  
(CO.8045-W/85)

Date of order: 20.2.1998

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

Hon'ble Mr. D. Purakayastha, Judicial Member

Radha Kamal Goswami  
T.C.I Grade-III,  
S.E. Rly, Kharagpur,  
P.O. Hijli  
Dist. Midnapore

... Petitioner

vs

1. Union of India, through  
The Secretary,  
Ministry of Railway,  
Railway Bhavan  
New Delhi

2. The General Manager,  
South Eastern Railway,  
11, Garden Reach Road  
Calcutta-43

3. The Chief Personnel Officer,  
South Eastern Railway.  
Garden Reach  
Calcutta-43

4. The Chief Signal and  
Tele Communication Engineer(Open LINE)  
S.E. Railway,  
Garden Reach,  
Calcutta-43

5. The Divisional Railway Manager,  
S.E. Railway, Kharagpur  
P.O. Kharagpur,  
Dist. Midnapore

6. The Senior Divisional Personnel Officer,  
S.E. Railway, Kharagpur  
P.O. Kharagpur  
Dist. Midnapore,

7. The Senior Divisional Signal and  
Telecommunication Engineer,  
S.E. Railway, Kharagpur,  
P.O. Kharagpur,  
Dist. Midnapore

... Respondents

For the Applicant : " None

For the Respondents: None

O R D E R

When the matter was called for the second time at 12  
none appears for the applicant. The applicant himself was  
present. We find that after the matter was transferred by

Contd.

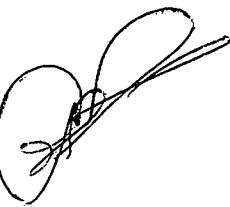
Court a notice was issued by registered post to all the parties intimating the next date of hearing, but despite that none appears on behalf of the applicant consecutively on several occasions. WE are, therefore, satisfied that the applicant is no longer interested in pursuing the matter. Hence, the application is dismissed for default. None appears for the respondents also.



(D. Purkayastha)

MEMBER (J)

20.2.1998



(B. C. Sarma)

MEMBER (A)

20.2.1998